

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION NO. 144 Imphal, the 5th March, 2022

No. HCM/C-54/2013/RC(J)/ 3492 : The Hon'ble Chief Justice, High Court of Manipur is pleased to constitute the following Committee in the manner as indicated below:

NAME OF THE COMMITTEES	NAME OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
Vulnerable Witnesses Deposition Centres (VWDC) Committee	<ol style="list-style-type: none">Hon'ble Mr Justice L.S. JamirHon'ble Mr. Justice M.V. MuralidaranHon'ble Mr. Justice A. Bimol Singh <p><u>Member:</u></p> <ol style="list-style-type: none">One ex-officio member nominated by the Finance Department, Govt. of Manipur <i>(Official indicated at Sl. No. 4 will remain present as and when issues concerning the respective State are taken up)</i>	Registrar (Judl.) assisted by Jt. Registrar (Judl.)

2/c
3/3/2022
This order will come into effect immediately.

By Order, etc.

Sd/-

REGISTRAR GENERAL

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi
2. All the Registrars, High Court of Manipur
3. The Principal Secretary, Department of Finance, Govt. Manipur
4. The Member Secretary, Manipur State Legal Services Authority

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5. All the Joint Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur
8. All the Assistant Registrars/Court Managers/L.R.O, High Court of Manipur
- ✓ 9. The System Analyst, High Court of Manipur

– he is requested to upload this notification on the official website of the High Court of Manipur.

10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur
12. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
13. The Private Secretary to Hon'ble Director, Manipur Judicial Academy
14. All the Superintendents, High Court of Manipur.
15. The Court Officer – I & II, High Court of Manipur
16. Guard File.

1/5/2021
REGISTRAR GENERAL
